

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2466
ANSWERED ON:27.08.2012
FAMILIES OF MARTYRS
Scindia Smt. Yashodhara Raje

Will the Minister of DEFENCE be pleased to state:

- (a) whether several soldiers and families of martyrs in the country have returned their gallantry awards / medals to the Government;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the action taken / being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE (SHRI M.M. PALLAM RAJU) MINISTRY OF DEFENCE

(a) to (c): Several Ex-servicemen organisations and Ex-servicemen have been agitating since long over the demand for One Rank One Pension (OROP). They had surrendered service / gallantry medals to the President of India.

Keeping in view the spirit of the demand, Committees were appointed which substantially improved the pension of past pensioners. The Committee appointed in 2009 to look into the issue of One Rank One Pension and other related matters, further reduced the gap in the pensionary benefits between pre-2006 and post-2006 PBOR retirees.

However, the Government has again constituted a Committee in July, 2012 headed by Cabinet Secretary for looking into the pay and pension related issues of relevance to Defence service personnel and Ex-servicemen.